

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3675
TO BE ANSWERED ON 7.12.2016**

EXPULSION OF STUDENTS FROM KAZAKHSTAN

†3675. SHRIMATI RANJANBEN BHATT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether cases of expulsion of Indian students from Kazakhstan have come to light;**
- (b) if so, the details thereof and whether the Government has taken any action in this regard; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI M. J. AKBAR)**

(a) to (c) Yes. Three cases of expulsion involving 5 Indian students were reported to the Embassy in Kazakhstan in the last 2 years. The details are as under:-

(i) On November 2, 2015, an Indian student was rusticated by the Kazakh British Technical University (KBTU) initially on grounds of “non-attendance” of classes which was subsequently revised to “unsatisfactory academic performance”.

(ii) On April 6, 2016, two Indian medical students of Asfendiyarov Kazakh National Medical University at Almaty were rusticated by the University reportedly on account of disciplinary issues and both students have left Kazakhstan since then.

(iii) On October 20, 2016, two Indian students at the Karaganda State Medical University were involved in a heated argument leading to one of them being injured; both the students were rusticated and have left Kazakhstan since then.

In all the three cases, the Embassy of India approached the respective universities to show leniency, and in one instance in which the individual had filed a civil case in the Almaty Regional Court and subsequently the Supreme Court of Kazakhstan the Embassy of India has also been in correspondence with the Ministry of Foreign Affairs of Kazakhstan requesting that the matter be considered sympathetically.
